(b) Currently, no vessels, big or small can pass through the Canal arid all vessels have to come via the Cape of Good Hope, However, when the Canal is open, all vessels carrying kerosene for India can pass through it.

(c) The long route takes approximately six weeks as against three weeks by the shorter route. The increased freight has generally been of the order of Rs. 36.00 per metric tonne.]

#### COAL-BASED FERTILIZER PLANT AT KORBA

\*566. SHRI R. S. KHANDEKAR: Will the of PETROLEUM Minister AND CHEMICALS be pleased to state the present position relating to the establishment of a Coal-based fertilizer plant at Korba?

THE MINISTER OF STATE IN THE MINISTRY PETROLEUM OF AND CHEMICALS AND OF SOCIAL WELFARE (SHRI K. RAGHURA-MAIAH): The report on a coal-based fertillizer plant in Madhya Pradesh is at present under the scrutiny of a sub-Committee of the Board of Directors of ihe Fertilizer Corporation of India. The Corporation has also approached the State Government and other authorities for suitable arrangements and assurances in respect of water, power, coal etc. The Government ave awaiting the final recommendations of ihe Board cf Directors.

## सफदरजंग ग्रह्णताल के कोग्रापरेटिव स्टोर का कार्यकरण

\* 569. धो रेवती कान्त सिंह : क्या स्वास्थ्य, परिवार नियोजन ग्रीर नगर विकास मंत्री यह बताने की कुपा करेंग कि:

(क) क्या यह सच है कि बाडीटर कोग्रापरेटिव सोसाइटीज (स्टोर्स) दिल्ली ने श्रपने पिछले प्रतिवेदन में सफवरजंग ग्रस्पताल. नई दिल्ली के कोझापरेटिव स्टोर और कैन्टीन के कार्यंकरण के विषय में गंभीर आपत्तियां उठाई हैं; श्रौर

# (ख) यदि हां, तो उनका आगैरा क्या है ग्रीर सरकार द्वारा इन अनियमितताओं को दूर करने के लिए क्या क़दम उठाये गये 흫 ?

### ([WORKING OF THE SAFDARJUNG HOSPITAL **CO-OPERATIVE STORE**

\*569. SHRI REWATI KANT SINHA: Will the Minister of HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Auditor. Co-operative Societies (Stores), Delhi in his last report has raised serious objections regarding the working of the co-operative store and canteen of the Safdarjung Hospital, New Delhi: and

(b) if so, what the details thereof and the steps taken by Government to eliminate the irregularities?]

स्वास्थ्य, परिवार नियोजन ग्रौर नगर विकास मंत्री (श्री सत्यनारायण सिंह) : (क) तथा (ख) जी नहीं, ये सामान्य मापत्तियां हैं ।

कोग्रापरेटिव सोसाइटियों में कामों का विनियमन करने वाली वैधानिक अधारिटी रजिस्टार होता है ।

MINISTER OF PLANNING A ;-[THE HEALTH, FAMILY AND URBÁN DEVELOPMENT (SHRI SATYANARAYAN SINHA): (a) and (b) No, Sir, The objections are of a routine nature.

The statutory authority to regulate the affairs of the cooperative societies is the Registrar.]

### ! RAIDS ON BULLION SHOPS IN AHMEDABAD

\*570. SHRI В. D. KHOBARA-; GADE: Will the Minister of FINANCE be pleased to state:(a) whether it the is a fact that anumber of raids on Bullionshops in Ahmedabad were conducted by Government in the last week of : February. 1968:

f] ] English translation.